## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/709/IB/2017

NAME OF THE PETITIONER(S)

: NOBLE CONSOLIDATED GLAZINGS LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

V. J. ARUL RAJ ADVOCATE

1. SUYESH PACANDE

Counsel for Respondent Vallage.

Rep. Counsel for Petitionen Sugest

## **ORDER**

Representing Counsel for petitioner/operational creditor present. Shri V J Arul Raj representing the respondent present and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 18.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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